NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 02/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: M/s. Gauss Networks Pvt. Ltd. & Ors. Between

M/s. Delta Corp Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

HEMANT SETHI ADVOCATE HEMANUME

Order

CSA NO.02/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 17.1.2017.

Sd/-

B.S.V. PŘAKASH KUMAR Member (Judicial)

Sd/V. NALLASENAPATHY
Member (Technical)